

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5074
ANSWERED ON:25.04.2003
DEFAULTING COMPANIES
GANTA SRINIVASA RAO;GUNIPATI RAMAIAH;KINJARAPU YERRANNAIDU

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the banks are insisting that the brands of defaulting companies should also be acquired along with the secured assets;
- (b) if so, the details in this regard;
- (c) whether any clarification has been issued by the RBI in this respect; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO VITHOBA ADSUL):

- (a) No, Sir.
- (b) Does not arise.
- (c) No, Sir.
- (d) Does not arise.